

T.S. No.43/2020

22.09.2020

Learned Counsel representing the plaintiff is present.

Yesterday the plaintiff filed a petition for withdrawal of the suit as both the parties have compromised out of the Court and the plaintiff does not want to proceed with the suit any further but the petition No.1795/2020 was not supported by an affidavit and vide order dated 21.09.2020 plaintiff was directed to submit the affidavit in support of petition No.1795/2020. Accordingly, affidavit is submitted by the plaintiff today and she is heard through video conferencing.

The plaintiff has also filed the original copy of the agreement between the plaintiff and the defendant dated 28.08.2020 and the said agreement along with the withdrawal petition No.1795/2020 will form part of record.

Considering all, this suit is disposed of on withdrawal.

Civil Judge,
Dibrugarh